

REGISTRAR COURT. 2

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 34785/2014

M/S. GAIL INDIA LTD.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

WITH

SLP(C) No. 33455/2014

Interim Relief and Office Report)

Date : 25/07/2016 These petitions were called on for hearing today.

For Petitioner(s) Mr. Gaurav Agarwal, Adv.
Mr. Abhishek Sharma, Adv.
Ms. Rashmi Singh, Adv.

For Respondent(s) Mr. Upendra Mishra, Adv.
Mr. Vinay Garg, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 33455/2014

Respondent Nos. 1 to 7 have failed to file the counter affidavit within the period stipulated under the rules. Viewed thus, the matter shall be processed for listing before the Hon'ble Court on its own turn.

SLP(C) No. 34785/2014

Four weeks time is given to the learned counsel for the petitioner for filing the affidavit in proof of dasti service of notice already issued to the respondent Nos. 3 and 4.

List again on 5.9.2016.

(Rajesh Kumar Goel)
Registrar

MG